

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

Appeal No. 157/252/ND/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.02.2018**

**NAME OF THE COMPANY: Sun Shine Pulps and Papers Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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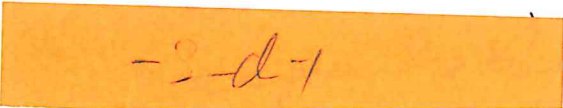
**Present: None**


**ORDER**

None appears for the Petitioner. Notice to the Petitioner through Counsel.

Non-appearance of the Petitioner on the next date of hearing will result in dismissal of the petition.

To come up on 26<sup>th</sup> February, 2018.

  
**(Deepa Krishan)  
Member (T)**

  
**(R. Varadharajan)  
Member (J)**